

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**C.P. No. 49(ND)2016**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
13.09.2017**

**NAME OF THE COMPANY:** Mr. Amit Jain & Ors Vs. M/s Faridabad Metal  
Udyog Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 58/59

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

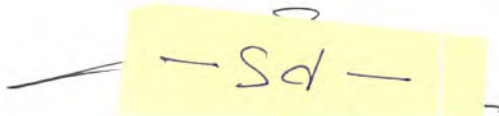
For the Petitioner (s) : Mr. Saurabh Kalia, Advocate  
Mr. Harshit Agarwal, Advocate

For the Respondent (s) : Mr. Pradeep Aggarwal, Advocate  
Mr. Aniket Bhattacharyya, Advocate  
Mr. Arjun Aggarwal, Advocate

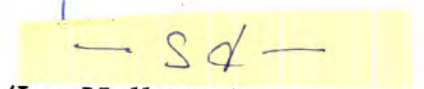
**ORDER**

Written Submissions of the parties are on record.

To come up for further consideration on 25<sup>th</sup> September, 2017.



**(S. K. Mohapatra)  
Member (T)**



**(Ina Malhotra)  
Member (J)**